

F. No.01/93/180/08/AM-19/PC-2(B)/E-11168
Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Udyog Bhavan, New Delhi
Dated the: 02/11/ 2018

TRADE NOTICE NO. 37/2018-19

To

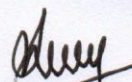
All EPCs

Subject:- Online issuance of RCMC by EPCs and its uploading on the DGFT server – reg.

This has reference to the decisions taken in the review meeting held on 13.09.2018 under the Chairmanship of DGFT regarding issuance of RCMC by the Export Promotion Councils. All those EPCs which are still issuing RCMCs in the manual mode have to complete the exercise to shift to online mode positively by 31st December, 2018. Those who fail to comply with this timeline shall cease to act as the Registering Authority for RCMCs under Para 2.55 [b] of FTP, 2015-20.

2. Further, EPCs which are already issuing RCMCs online are advised to upload the same on the DGFT's server and the exercise is to be completed by 31st December 2018. The link to upload RCMCs on DGFT's server is as under:-

http://dgft.delhi.nic.in:8100/indexAdmin.jsp?hid_ModuleNumb=1


(S.P. ROY)

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